RAJYA SABMA

Wednesday, the 23rd December, 1998/2 Pausa, 1920 (Saka)

The House met at Eleven of the Clock; Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS Petrol Pumps in Himachal Pradesh

*341. SHRI ANIL SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps functioning on all the National and State highways separately in Himachal Pradesh;
- (b) the criteria for opening of petrol pumps on National/State highways in the country;
- (c) whether Government have assessed the feasibility and requirements for opening of petrol pumps on National/State highways in Himachal Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI K. RAMAMURTHY): (a) to (d) A statement is laid on the Table of the House.

Statement

Himachal Pradesh

- (a) Presently 38 retail outlets on National Highways and 48 on State Highways are functioning in Himachal Pradesh.
- (b) The following volume-distance norms are adopted by the Oil Industry for opening retail outlets on National Highways:
 - (i) The combined thruput per retail outlet within 15 KM (on either side) of the proposed retail outlet should exceed 80 Kilo litres (KL) per month.
 - (ii) The minimum expected sale of the proposed RO during the second year of operation should be:

- (a) In the case of Lone-50 KL per HSD month.
- (b) In the case of -MS-5 KL per combined month HSD-50 KL per conth
- (c) and (d) The feasibility of opening new retail outlet dealerships including on National and State Highways in the State of Himachal Pradesh is assessed pariedically on the above basis. Accordingly, 26 locations have been included in the recent marketing plans for setting up retail outlet dealerships. Action for selection of dealers for these locations has been initiated. This includes a retail outlet at Dhalli, Shimla and another under multifacility Wayside Amenities Scheme. Besides, six locations, three on National Highways and three on State Highways have been found feasible for setting up retail outlets, under the prespective retail outlet marketing plan.

श्री अनिल शर्माः सभापति मलेद्व, जैसा कि माननीय मंत्री जी ने अपने उत्तर में कहा है कि नेशनल और स्टेट हाईबेब पर पेढ़ोल पम्प खोलने के लिए हुन्छ नोष्ट्र्स रखे गये हैं। इनका ब्यौरा भी उन्होंने अपने उत्तर में दिया है। मैं माननीय मंत्री जी के ध्यान में यह सत भी लाना जाहंगा कि हिमाचल और पहाड़ी क्षेत्रों में स्थिति अन्य मैदानी क्षेत्रों से भित्र है। मैदानी क्षेत्रों में आपको इक-एक किलोमीटर के जबर दो-दो मा तीन-तीन पेखेल प्रम भी मिल जाएंगे। क्योंकि उनकी स्वरेण की के उत्पर निर्धारित होती है। जहां तक हिमाचल की कत है, अब हिमाबल में भी सहकों का जाल किंड कुता है। वहां पर आबादी और बस्ती दूर-दूर तक फैली 🥫 है। इमारे अरिक्य क्षेत्र कृत्स्य और मनासी के बीच की की राष्ट्रभग 50 किलोमीटर है। इस दूस के बीच में एक भी केलेल पान नहीं है। जैसा कि सर्जीबिदित है कुबाह्य और मणाली दोनों क्षेत्र द्वरिष्म के लिए जाने जाते हैं। यहां पर दूर संचार और सहकों की अच्छी व्यवस्था हो क्सी है। जब लाकों सैकाणी मनाली की तरफ जाते है तो उन्हें स्क्रीक ब जीवाल के लिए मनाली से कहता तक आना प्राची है। जब दुविकास को कुछा में वेदोल नहीं निवास है तो इससे इसरे ट्रिक्स में परेशानी आती है। मैं सह जानना बाइल हं कि इसके लिए वहां पर क्या नार्यस, माधुर्वह 3

हैं, हिमाचल या पहाड़ीं क्षेत्रों के लिए क्या कोई विशेष रियायत दी गई है, यदि नहीं दी गई है तो क्यों नहीं दी गई है?

मेरा दूसरा प्रश्न है, जहां तक नाम्स की बात रखी गई है उसमें नेशनल हाईवे पर 15 किलोमीटर तक एक पेट्रोल पम्प से दूसरे पेट्रोल पम्प की दूरी रखी गई है। मैं यह जानना चाहता हूं कि क्या विशेष व्यक्तियों के लिए विशेष हूट दी जाती है। मैं मंत्री जी का ध्यान नेशनल हाईवे 21 की तरफ लाना चाहता हूं जहां एक व्यक्ति को पांच किलोमीटर के अंदर...

सभापति: आप पिन प्वाइन्ट क्वेश्चन कीजिए। यह डिसकस के लिए नहीं है।

श्री अनिल शर्माः सर, मेरा दूसरा प्रश्न यह है एक तरफ तो नाम्सं की बात रखते हैं और दूसरी तरफ पांच किलोमीटर के अंदर नेशनल हाईवे-21 पर दो पेट्रोल पम्प एक ही आदमी के नाम से हैं। मैं मंत्री जी से जानना चाहता हूं कि केवल पांच किलोमीटर की दूरी पर ही क्यों दिए गये हैं? क्या विशेष व्यक्ति को विशेष छूट दी गई है?

SHRI K. RAMAMURTHY: Mr. Chairman, Sir, the hon. Member has raised the question particularly, with regard to Himachal Pradesh. There is no second opinion on this that Himachal Pradesh needs special attention because it is a hilly area. Sir, as of now, there are 93 outlets in Himachal Pradesh. Now we have added 32 more retail outlets for which already advertisements have been issued. The Oil Selection Board is in the process of selection of these outlets.

Sir, the hon. Member has suggested about the petrol pumps at Kullu and Manali. These will be considered by my Ministry.

श्री अनिल शर्माः चेयरमैन साहब, मेरा जो क्वेश्वन पांच किलोमीटर वाला था, उसका जवाब मुझे नहीं मिला। भेरा दूसरा प्रश्न यह है कि जो 38 और 48 नर आउट लेट हैं वे कहां कहां खोले जावेंगे? दूसरा, मैं मंत्री जी से जानना चाहूंगा कि पहले कुछ आउट आफ् टर्न पेट्रोल पम्प मंत्रालय द्वारा इश्यू किए गए थे। मैं जानना चाहूंगा कि हिमाचल के अंदर कितने पेट्रोल पम्प आउट आफ टर्न थे जिनको रद्द कर दिया गया है और रद्द करने के बाद उनकी वास्तविक स्थिति क्या है? SHRI K. RAMAMURTHY: Sir, the location of the petrol pumps is mostly determined on the basis of economic viability and the demand of the Secondly, after this Government came to power, no discretionary quota anywhere, whether in Himachal Pradesh or in any other part of the country, has been sanctioned and no one has been exempted.

to Questions

With regard to the National Highways, the Ministry has asked the oil companies to go in for jubilee outlets all over the country. A jubilee outlet at every 200 kilometres on the National Highway will be in accordance to the international standard. These modern facilities will be inclusive of all and will involve an expenditure of nearly Rs. 5'- crores per jubilee outlet. So, on an experimental basis we have asked the oil companies to go in for 100 jubilee outlets on the National Highways to suit the necessities of the tourists and other vehicle drivers.

SHRI JOHN F. FERNANDES: Sir, part (b) of the question is about the criteria for opening of petrol pumps on national/State highways in the country. Sir, the property of the National Highway is owned by the Surface Transport Ministry. Fifteen metres on a side i.e. thirty metres from the centre of the road is allotted by the Ministry of Petroleum for granting licences for the purpose. As a result the property of the National Highway is getting encroached and the expansion work becomes very difficult. Therefore. I would like to know whether there is any coordination committee with the Ministry of Surface Transport and the Ministry of Petroleum and Natural Gas to see that these hastles are avoided and development of National Highway is not impeded.

SHRI K. RAMAMURTHY: As the hon. Member is aware, three or four years back the Ministry of Suface Transport was sanctioning this land for integrated petrol pumps, which included S.T.D. and first-aid facilities on the National Highways. It was done on an experimental basis. I deeply regret to

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announce that it has not so far yielded any good result.

As regards the queries the hon. Member has raised, definitely we are having a coordination committee between my Ministry and the Ministry of Surface Transport. In no way it is going to hinder the free flow of traffic and further expansions.

These jubilee outlets are created on the lands purchased by the oil companies. They are not on the lands of the National Highways.

श्री राजनाथ सिंह "सूर्य": माननीय मंत्री जी वे मैं यह मानना चाहता हूं कि पेट्रोल पम्पों के आवंटन में पहाड़ी और मैदानी क्षेत्रों के लिए जो दूरी का मापदंड है, वह सभी पर्वतीयों क्षेत्रों में अलग अलग है या एक ही है? अगर अलग अलग है तो जो मापदंड हिमाचल प्रदेश के लिए है, क्या उसी मापदंड के आधार पर उत्तर प्रदेश के उत्तर्गचल में भी पेट्रोल पम्पों के आबंटन के बारे में नीति निर्धारित की जाएगी?

SHRI K. RAMAMURTHY: Mr. Chairman, Sir, as I have explained earlier, the location of most of the petrol pumps is under the economic viability, the demand of the area and the sales potential. There is no uniform code or any kind of norms followed in all the hill areas. It all depends upon the economic viability.

श्री सूर्यभान पाटील वहाडणेः माननीय सभापति जी, हिमाचल प्रदेश में जिन पेट्रोल पम्म का आवटन हुआ है, इसमें एक ही आदमी को दो या तीन पेट्रोल पम दिये गये हैं या नहीं?

SHRI K. RAMAMURTHY: Sir, if any such person has been allotted, it is against our rules and procedures. If it is brought to our notice, we will take action.

MR. CHAIRMAN: We will take up Question Nos. 342 and 353 together.

Rural Sanitation Programme in Gujarat †*342. SHRI BANGARU LAXMAN: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of villages in Gujarat developed as model villages under the Centrally Sponsored Rural Sanitation Programme;
- (b) the amount earmarked for this purpose during the year 1998-99;
- (c) whether Government of Gujarat have sent the specific projects to Government for approval and release of funds under the programme;
 - (d) if so, the details thereof; and
- (e) the likely time frame for clearance of the projects, if any, under consideration by Government??

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA

PATIL): (a) to (e) A statement is laid on the Table of the House?

Statement

(a) to (e) Rural Sanitation is a state Subject, State Governments implement in the Rural Sanitation Programmes under state-sector Minimum Needs Programmes (MNT). The Central Government supplement the States' efforts through financial and technical assistance through the Centrally Sponsored Rural Sanitation Programme (CRSP).

It is a fact that there is a component of Development of model villages in the the States under the Centrally Sponsored Rural Sanitation Programme (CRSP), Under this, each state may develop at least one model village every year and send suitable proposals to the Government of India for financial assistance.

No specific proposal has been received from the Government of Gujarat, as of date for development of model villages in the state. during the last three years;

Rural Sanitation Programmes

†*353. SHRI AMANTA SETHI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

[†]Question numbers 342 and 353 were taken together.